

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

46

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	M. ROSHAN ATIA	RESPONDENT	M. P. ...
2)	Kaarthik Seshadri Abhinav Parthasarathy	counsel for Petitioners	B. AB ...

ORDER

Counsels for both the parties present and prayed for an adjournment to make final submissions. At request, time is enlarged. Put up on 16.10.2018 at 10.30 A.M.

(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)